



Central Administrative Tribunal Bangalore Bench, Bangalore

O.A. No. 327/2017

Tuesday, this the 15th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sourav Kumar,
S/o Sri Rajendra Prasad,
Aged 55 years, working as
Principal Scientist Grade IV (4),
Central Food Technology and Research Institute,
Mysuru-570026,
Residing at No. 300, CFTRI Layout,
Bogadi, 2nd Stage, Mysore-570026.

(Mr. A. V. Bhat, Advocate)

... Applicant

Versus

1. Union of India,
By Secretary,
Ministry of Science and Technology,
Technology Bhavan,
New Mehrauli Road, New Delhi – 110016.
2. The Director General,
Council of Scientific and Industrial Research,
Anusandhan Bhavan,
2, Rafi Ahmed Kidwai Marg, New Delhi – 110001.
3. The Director,
Central Food Technology and Research Institute (CFTRI),
Mysuru-570026.
4. Prof. Ashwini Kumar Nangia,
(Ad hoc Disciplinary Authority),
Director, CSIR-National Chemical Laboratory,
Dr. Homi Bhabha Road, Pune-411008.

... Respondents

(By Advocate : Mr. K. Ananda)



O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

This O.A. is filed with a prayer to direct the respondents to consider the case of the applicant for promotion as Scientist 'F' (Senior Principal Scientist)/Scientist Grade – 1V (5).

2. Today, it is brought to our notice that the applicant was promoted to the said post but that in turn shall be subject to the outcome of the disciplinary proceedings initiated against him.

3. We, therefore, dispose of the O.A. directing that the promotion extended to the applicant shall be subject to the outcome of the disciplinary proceedings initiated against him vide charge memorandum dated 20.01.2014. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

June 15, 2021
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